

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No, Sir.

(b) Does not arise.

(c)

Year	Prosecutions launched
1964	65,954
1965	68,438
1966 (upto 30-6-66)	28,844

Telephone Service in Assam

1135. **Shri P. C. Borooah:** Will the Minister of Communications be pleased to state:

(a) whether Posts, Telegraphs and Telephone services in Assam were dislocated due to the heavy rains and floods this year; and

(b) if so, the particulars thereof and the extent of damage caused by the floods?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library See No. LT-6643/66].

Dump of Arms and Ammunition with Pakistani Markings discovered in Jammu and Kashmir

1136. **Shri P. R. Chakravarti:**
Shri Vishwanath Pandey:
Shri Baswant:
Shri Bade:
Shri Onkar Lal Berwa:
Shri Kashi Ram Gupta:
Shri Hukam Chand
Kachhavaia:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that another dump of arms and ammunition bearing Pakistan Ordnance factory markings has been discovered by the

Jammu and Kashmir State intelligence officials near Budgam, which contained a large number of hand-grenades and ammunition; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) The Government continues to be vigilant.

Arrest of Deputy Speaker, Mysore Legislature

1137. **Shri Panna Lal:**
Shri Vishwanath Pandey:
Shri D. D. Mantri:
Shri Bade:
Shri Hukam Chand
Kachhavaia:
Shri P. K. Deo:
Shri Narasimha Reddy:
Shri Kapur Singh:
Shri Yashpal Singh:
Shri Ram Harkh Yadav:
Shri Gulshan:
Shri Sivamurthi Swamy:
Shri Kashi Ram Gupta:
Shri M. R. Krishna:
Shri M. L. Jadhav:
Shri Onkar Lal Berwa:
Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Deputy Speaker, Mysore Legislature along with many others was arrested at Gokak Road Railway Station (Southern Railway) on a charge of stopping the Poona-Bangalore Mail on 10th June, 1966 as a part of the agitation against the appointment of a one-man Commission to settle the Mysore Maharashtra boundary dispute; and

(b) if so, the reaction of Government thereto?

The Minister of Home Affairs (Shri Nanda): (a) Yes, Sir, on 11th June, 1966.

(b) Government deplore activities amounting to breaking the law especially on the part of presiding officers of forums of law-makers.

बिहार में प्राथमिक शिक्षा सम्बन्धी सर्वेक्षण

1138. श्री किशन पटनायक :

डा० राम मनोहर लोहिया :
श्री मधु लिमये :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार सरकार ने राज्य के शहरी क्षेत्रों में प्राथमिक स्कूलों और प्राथमिक शिक्षा के बारे में कोई आंकड़े इकट्ठे किये हैं;

(ख) क्या बिहार के शहरी क्षेत्रों में "निःशुल्क और अनिवार्य" शिक्षा का लक्ष्य वास्तव में पूरा हुआ है; और

(ग) क्या उड़ीसा तथा अन्य राज्यों से भी इस प्रकार के आंकड़े प्राप्त हो गये हैं ?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त बर्नान) : (क) से (ग). बिहार, उड़ीसा तथा अन्य राज्यों द्वारा ऐसे आंकड़े समय समय पर एकत्रित किये जाते हैं और केन्द्रीय सरकार को भेजे जाते हैं। केन्द्रीय सरकार को इस बात की जानकारी नहीं है कि बिहार के शहरी क्षेत्रों से अलग से कोई विशेष सूचना एकत्रित की जाती है या नहीं। बिहार से प्राप्त नवीनतम सूचना के अनुसार तीसरी आयोजना के अन्त में बिहार में 6-11 वर्ष आयु वर्ग के स्कूल जाने वाले बच्चों के दाखिले की संख्या 59.8 प्रतिशत थी।

Admission to Delhi Colleges

1139. Shri Maheshwar Naik:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Surendra Pal Singh:
Shri Wadiwa:

Will the Minister of Education be pleased to state:

(a) the total number of students seeking college education in Delhi

during the current session and the actual number who could get admission;

(b) the number of students who after passing Higher Secondary and Matriculation applied and actually got admission to technical institutions; and

(c) the steps taken to give those candidates who were refused admission, an opportunity to prosecute their studies, and whether double shift system has been introduced in the Delhi colleges?

The Minister of Education (Shri M. C. Chagla): (a) Out of 12,579 students who registered their names for admission to Delhi Colleges in Pre-Medical and first degree courses, 10,953 students have so far been admitted.

The number of students, who have not been admitted, largely includes those who seek admission elsewhere also or do not ultimately turn up for admission for other reasons.

(b) The information is being collected and will be laid on the Table of the House in due course.

(c) Facilities for studying through Correspondence Courses, and, in the case of women students, through enrolment with the Advisory Board of Women's (Non-Collegiate) Education are available to students who have not obtained admission to colleges.

Evening Classes are already being held in a number of colleges. Additional seats have also been provided in some colleges by extending working hours and further efforts in this regard are continuing.

Promotion to Central Secretariat Service Class I

1140. Shri Onkar Lal Berwa: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that recently Departmental Promotion Committee set up by his Ministry held interviews for promotion to Class I vacan-